

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC. VII-125/2011/5485/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Nayan Jyoti Dutta,
Chief Judicial Magistrate
cum i/c District & Sessions Judge,
Hojai.

Dated Guwahati the 2nd August, 2022

Sub: **Station leave permission.**

Ref:- Your letter Nos. DJHj/22/1750 dtd 29.07.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, from the evening of 30.07.2022 till the morning of 01.08.2022.** The next senior most Judicial officer available at the station would remain in charge of your Court and office during your absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-125/2011/5486/A, dated , 02-08-2022

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT. REGISTRAR (VIGILANCE)